



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.5355/2021
(S.W.P. No.2244/2010)

Friday, this the 21st day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

Baldev Raj, age 54 years, S/o Gouri Shanker,
R/o Village Langut, Tehsil and district Samba.

... Applicant

(Mr. Ashok Sharma, Advocate)

Versus

1. State of J&K through its Chief Secretary, J&K Govt., Civil Secretariat, Srinagar.
2. Commissioner Secretary, Department of Irrigation and FC, J&K Govt., Civil Secretariat, Srinagar.
3. Commissioner Secretary, Department of Health and Medical Education, J&K Govt., Civil Secretariat, Srinagar.
4. Principal Govt. Medical College, Jammu and Chairman Standing Medical Board, Govt. Medical College, Jammu.
5. Chief Engineer, Ravi Tawi Irrigation, Jammu.
6. Executive Engineer, RCC Lower Division No. 2, Hiranager.
7. Lal Gopal alias Dev Raj, S/o Tek Chand, R/o Village Langut Tehsil and District Samba.
8. Member Secretary, Standing Medical Board, Medical College, Jammu.

... Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

**O R D E R (ORAL)****Mr. Justice L. Narasimha Reddy:**

Mr. Ashok Sharma, learned counsel for applicants submits that the T.A. has become infructuous on account of the developments that have taken place during the pendency thereof. It is accordingly dismissed. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 21, 2021
/sunil/lg/ankit/sd/